## A.P. JUDICIAL ACADEMY UNDER THE AEGIS OF HIGH COURT OF ANDHRA PRADEH

## TENDER NOTIFICATION ROC.No.39/APJA/2023 DATED 03.02.2023

Quotations in sealed covers are invited from the authorized/ reputed agencies for supply of following furniture related items for the quantities as specified here under:

Sl. No.	Necessary items	Approximate Quantity
1.	CHAIRS	z adams,
1.	a) Chairs for general purposes	215
	b) Office chairs	15
	c) Dining, Visitors	52
	d) Conference Hall chairs	14
	e) Work station chairs	12
	f) Seminar hall chairs	400
	g) Doctor's chair	1
	h) Balcony chairs	60
2.	SOFAS	
	a). 3 Seater Sofas	6
	b). 3 Seated Sofas	10
	c). Single Sofas	25
	d). Single Seater Sofas	22
	e). one curved 3 seater	1
	h) Corner Sofa	1
	i) 2 seater sofa	1
	j) 3 seater sofas	4
	Total Sofas	70
3.	Beds, Pillows with mats.	66
4.	Racks	500 Sft
5.	Study table desks	66
6.	Storage racks in record room	2
7.	"L" shape table + chairs	3
8.	"L" Shape table + chair	1
9.	"L" shape table + chair	1
10.	Carpet	1
11.	TABLES	
	a). Doctor Table	1
	b). Check up tables	3
	c). Reception tables	1
	d) Dining tables	15
	e) Centre tables	3
	f). Corner tables	4
	g) Coffee tables	5
	i) 4 Seated Round tables	10
	j). Waiting lounge coffee	
	tables	12
	k). Work station tables	12
	l)14 Seated conference table	1
	m) "L" shape tables	5

	n) Table Steno	1
	o) Round Table	1
	Total Tables	74
12.	Air Conditioners (2 ton)	11
13.	TV unit at Ground floor	25 sft
14.	Bed (ante room for director)	1

The intending bidders may submit their sealed quotations mentioning the price in detail and G.S.T. or any other taxes separately and by furnishing all necessary information in detail with brochures and track record, if any, to the undersigned superscribing "Quotations for the furniture items required for A.P. Judicial Academy, separately during office hours i.e., 10.00 A.M. to 5.00 P.M. on or before 10.02.2023 at A.P. Judicial Academy, D.No.377/2, Murugan Hotel Street, Kaza Village, Mangalagiri, Pin Code:522 508. The intending bidders are at liberty to visit the rooms in the academy during the office hours pertaining to quotations of above items for sake of estimations. (Contact cell number of Administrative Officer of the Academy:-9640123566.)

The supply shall be on credit basis and the supplier shall provide advance bills and stamped receipt. The bill amount will be credited to the supplier after deducting G.S.T and I.T. as per rules from time to time.

The Academy reserves the right to accept or reject any or all the Tenders/Quotations at any time without assigning any reason.

Director

A.P. Judicial Academy